## CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

...

C.P. No.60/143/2018 Date of decision: 22.10.2018

M.A. No.60/1381/2018 O.A. No.60/576/2018

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**CORAM:** HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

HON'BLE MRS. AJANTA DAYALAN, MEMBER (A).

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Harminder Pal Singh Bhatia son of Sh. M.S. Bhatia age 58 years, working as Laboratory Assistant in the office of Senior Divisional Mechanical Engineer, Diesel Shed, Northern Railways, Ludhiana-141001.

... PETITIONER

## **VERSUS**

Sh. Yusuf Kabir, Senior Divisional Personnel Officer, Northern Railway, DRM Office, Ferozepur Division, Ferozpur Cantt-152001.

inistra

... RESPONDENT

**PRESENT**: Sh. D.R. Sharma, counsel for the petitioner.

Sh. Sanjay Goyal, counsel for the respondent.

**ORDER (Oral)** 

## **SANJEEV KAUSHIK, MEMBER (J):-**

- Learned counsel for the petitioner submitted that this petition has been rendered infructuous as the respondent has passed speaking order in compliance to the direction of this Court.
- In view of the above, the C.P. is closed as having been rendered infructuous. Notice issued to the respondent is discharged. M.A. also stands disposed of.

(AJANTA DAYALAN) MEMBER (A) (SANJEEV KAUSHIK) MEMBER (J)

Date: 22.10.2018. Place: Chandigarh.

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